CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00279/2018

Wednesday, this the 19th day of December, 2018

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

- 1. K.A.Harilal, S/o.K.N.Appu Aged 54years, Junior Engineer (QS & C) O/o CE (NW) Kochi, Kataribagh Naval Base, Kochi – 682 004 Residing at "Chandrakantham", Kanjiramattom P.O,Ernakulam, Pin -682 315
- 2. V.K.Abdulla, S/o.Kunju Mohammed Aged 58 years, Junior Engineer (QS&C) O/o CE (NW) Kochi, Kataribagh Naval Base, Kochi 682 004 Residing at "Veluthedath House", Vadacode P.O, Kochi 682021
- 3. V.Sreekumar, Aged 53 years
 S/o Late K.Govindan Nair
 Junior Engineer (QS&C),
 O/o GE(M), Indian Naval Academy P.O
 Ezhimala, Kannur, Pin -670 310
 Residing at Harisree Nilayam
 Munnurkode P.O
 Trikkatiri (Via)
 Ottapalam, Palakkad, Pin -679 502
- 4. Ajitha Sreekumar
 Aged 51 years
 W/o.V.Sreekumar, Assistant Engineer (Civil)
 O/o GE(P), Indian Naval Academy P.O
 Ezhimala, Kannur -670 310
 Residing at Harisree Nilayam,
 Munnurkode P.O, Trikkatiri (Via)
 Ottapalam, Palakkad, Pin -679 502

Applicants

(By Advocate – Mr.R.Sreeraj)

versus

- 1 Union of India represented by its Secretary to the Government of India, Ministry of Defense, New Delhi 110 001
- The Engineer-in-Chief,
 Military Engineer Services
 Integrated Head Quarters
 Kashmir House
 Rajaji Marg, New Delhi 110 001
- 3. The Chief Engineer,
 Head Quarters Southern Command
 Military Engineer Services, Pune-411 001
- 4. The Chief Engineer (NW)
 Kataribagh, Naval Base P.O
 Kochi 682004

..... Respondents

(By Advocate – Mr.N.Anilkumar, SCGSC)

This Original Application having been heard on 19.12.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.R.Sreeraj,learned counsel for the applicant and Mr.N.Anilkumar, learned SCGSC for the respondents.

2. Through this Original Application, the applicants are seeking the benefit of bunching which has been allowed to other similarly situated persons as per judgment of the Central Administrative Tribunal, Jaipur Bench in O.A 141/2012 (Annexure A-1). Their request for similar direction

3

has been turned down through reply of the respondents, a copy of which is available at Annexure A-3.

- 3. In view of the unequivocal orders in Annexure A-1 judgment, we direct that same benefits should be extended to the applicants in this Original Application as well and the orders in this regard should be issued by the respondents within two months from the date of receipt of a copy of this order.
- 4. The Original Application is disposed of as above. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - True copy of the order dated 28.2.2013 in OA 141/2012 to OA 146/2012 on the file of the Jaipur Bench of this Tribunal

Annexure A2 - True copy of the letter No.B/15006/637/EIB/EI Legal(O) dated 12.8.2013 issued by the Engineer-in-Chief's Brnach

Annexure A3 - True copy of the letter No.B/10601/Bunching/274/EIB(P&A) dated 30.8.2017 issued by the Engineer-in-Chief's Branch

Annexure A4 - True copy of the O.M No.8/52/2011-EC.III dated10.3.2017 issued by the Director (Admin)-I, DirectorateGeneral, Central Public Works Department

Annexure A5 - True copy of the Revised Pay Fixation No.SOL/Jt.CIT/R-1&2/Est/Pay Fixation/BV/2015-16dated26.2.2016 issued by the Joint Commissioner of Income Tax, Range-I & 2, Solapur

Annexure A6 - True copy of the representation dated 1.7.2016 submitted by the 1st applicant to the 3rd respondent

Annexure A7 - True copy of the reminders dated 17.11.2016 submitted by the 1st applicant to the 3rd respondent

Annexure A8 - True copy of the reminders dated 21.3.2017 submitted by the 1st applicant to the 3rd respondent

Annexure A9 - True copy of the representation dated 19.5.2017 submitted by the 1st applicant to the 3rd respondent

Annexure A10 - True copy of the letter No.170101/CE(NW)Kochi/THU/EIR(P)/F-III) dated 24.8.2017 issued on behalf fo the $3^{\rm rd}$ respondent

Annexure R1 - True copy of the letter dated 5.5.2017

Annexure R2 - True copy of the letter dated 16.6.2017

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